

Ill-equipped and inadequate police personnel in States

2040.SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the police personnel in various States in the country do not possess adequate and effective weapons to tackle the increasing terrorist and naxalite activities;
- (b) if so, the details thereof and the reaction of Government thereto; and
- (c) the steps taken by Government to modernize police forces in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) "Police" is a State subject as per VII Schedule to the Constitution of India. As such, the primary responsibility to adequately equip their police forces with modern weapons, etc. rests with the respective State Governments.

(b) and (c) The Ministry of Home Affairs has, however, been supplementing the resources of the State Governments for upgradation and modernization of their police forces under the Scheme for Modernization of State Police Forces (MPF Scheme). Under the Scheme, assistance is being provided to the States for procurement of modern weaponry, construction of residential and non-residential buildings, mobility, communication/security/forensic science equipments, strengthening of intelligence branches, training infrastructure and facilities, etc. Under the MPF Scheme, the State Governments formulate their specific requirements and include them in their Annual Action Plan which are considered and approved by Ministry of Home Affairs and funds are released to States accordingly.

This Central assistance has resulted in a sustained improvement in the procurement of weaponry by the State police forces, both in terms of numbers and range of weapons. The number of advanced weapons acquired by the State Police Forces during 2000-01 to 2007-08 under the MPF Scheme is as under:

Sl.No.	Weaponry	Numbers acquired during 2000-01 to 2007-08
1.	INSAS rifles	97511
2.	AK-47 rifles	36890
3.	9 mm Carbine	20351
4.	SLRs 7.62	67248

The State Governments include modern weaponry in their MPF action plans as per their own assessed requirements.

Funds to Maharashtra under MPF, 2009-10

2041.SHRI SHARAD ANANTRAO JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that under plan for modernization of police forces during the year 2009-10, a proposal was submitted by the Government of Maharashtra for Rs. 175 crores;